

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2747  
ANSWERED ON:10.05.2006  
EXPERT COMMITTEE OF UPSC  
Agarwal Shri Dharendra; Prasad Shri Hari Kewal

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether any expert Committee has been constituted to examine the matter pertaining to giving answer in any of the Indian languages in the other examinations held by the Union Public Service Commission;
- (b) if so, the date on which the said Committee was constituted and the names of the members of the Committee;
- (c) the recommendations made by the Committee; and
- (d) the recommendations out of the above which are in public interest and implemented by the Government ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

(a) & (b): Yes, Sir. In September 1988, the Union Public Service Commission had constituted a Committee with the following Members:-

Dr. Satish Chandra    Chairman  
Shri T.R. Satish Chandran    Member  
Shri S..N. Mathur    Member  
Dr. K. Venkata Ramiah    Member  
Dr. Francis A. Menezes    Member  
Shri C.S. Swaminathan    Member  
Shri D.P. Bagchi    Member &  
Shri D. Basu    Member-Secretary.

(c) and (d): The Committee inter-alia recommended that the Indian languages specified in the Eighth Schedule of the Constitution may be introduced as a medium of other examinations conducted by the UPSC, except in those examinations which are for services/posts of technical nature and whose subjects are taught generally in English, such as Engineering Services Examination, till such time as the use of regional languages in such subjects spreads much wider. The Government has not yet taken a decision in the matter